To

Shri Asit Kadayan, Advisor (QOS)

Telecom Regulatory Authority of India

Email: advqos@trai.gov.in

Dated June 17, 2018

Dear Sir,
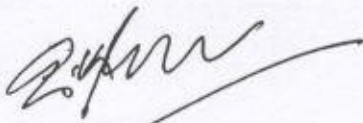
"THE TELECOM COMMERCIAL COMMUNICATIONS CUSTOMER PREFERENCE REGULATIONS, 2018"

We went through the draft UCC regulation published at TRAI web site at
http://www.trai.gov.in/sites/default/files/DraftUCCRegulation29052018.pdf

It is a very well thought out document. The use of DLT, the incorporation of scrubbing service and the use of services framework alluded to in the document, to the best of our knowledge and understanding, make it possible to implement the underlying technology as desired in the regulation – with speed, scale and cost effectiveness.

We would at the appropriate time, like to use the regulatory sandbox to test the solution to satisfy our selves that the UCC technology implementation is in compliance with the regulation and for that we will need your help in getting the right permissions and framework from TRAI.

Regards

Prashant Shukla

National Technology Officer

Microsoft India